

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MARVELOUS METALS PVT LTD Date of Commencement of Liquidation: 04-08-2025; List of Stakeholders as on Date: 31-05-2026; Name of IP: Mr. Atul Rajwadkar; Process Number: 1;
Last 5 digit of registration number: 10321

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	2	165530273.62	2	161848273.62	0	0	3682000	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	Annexure 4
5	Operational creditors (Workmen)	133	145317715	133	44442712	0	0	101424594	Annexure 5
6	Operational creditors (Employees)	39	30260680.27	37	9325028.00	0	0	20972738.27	Annexure 6
7	Operational creditors (Government Dues)	4	260765735.5	3	233712805.00	0	0	27052930.50	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	28	45589775.39	21	31199946.24	0	0	14389829.15	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		206	647464179.78	196	480528764.86	0	0	167522091.92	